

**IN THE HON'BLE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE, KOLKATA BENCH)**

**ORIGINAL APPLICATION NO. 153 OF 2024**

**IN THE MATTER OF:**

IN RE: News Item titled "Manipur Ponies under threat despite state conservation policy" appearing in India.mongabay.com dated 07.05.2024

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Date:30.01.2025

New Delhi



Filed By

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**Service of Counter Affidavit filed on behalf of State of Manipur in Original Application No. 153/2024/EZ (News Item Titled "Manipuri Ponies Under Threat Despite State Conservation Policy" Appearing In India.Mongabay.Com Dated 07.05.2024 Vs Moef And Cc Integrated Regional Office Shillong Through Deputy Director General)**

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Office of Ramesh Pukhrambam &lt;courtclerkoframesh@gmail.com&gt;

Thu, Jan 30, 2025 at 2:27 PM

To: Amrita Pandey &lt;amritalegal@gmail.com&gt;

Cc: Ramesh Pukhrambam &lt;ramesh.pukhrambam@gmail.com&gt;

Sir(s)/Ma'am(s),

I am attaching herewith a copy of the Counter Affidavit being filed by me on behalf of Respondent No. 3 & 4 in the above-captioned matter. This may be treated as service upon you.



**NGT -O.A. 153 of 2024 Counter Affidavit Filed on 31.01.2025.pdf**  
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**IN THE HON'BLE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE, KOLKATA BENCH)  
ORIGINAL APPLICATION NO. 153 OF 2024**

**IN THE MATTER OF:**

IN RE: News Item titled "Manipur Ponies under threat despite state conservation policy" appearing in India.mongabay.com dated 07.05.2024

**COUNTER AFFIDAVIT ON BEHALF OF RESPONDENTS NO. 3**


**AND 4 - THE STATE OF MANIPUR**

I, Michael Achom, Secretary (Veterinary and Animal Husbandry), Government of Manipur, do hereby solemnly affirm and state as below:

1. That I am currently working in the aforesaid capacity and having gone through the records of the matter I say that I am conversant with the facts of the present case and therefore, competent to depose the present affidavit on behalf of all State Respondents.
2. That the Hon'ble Principal Bench of the National Green Tribunal, New Delhi *suo-motu* registered the present O.A. and vide order dated 02.07.2024 issued notice and directed the respondents in the matter to file a response before this Hon'ble Bench of the Tribunal. The relevant paragraphs of the Order dated 02.07.2024 is reproduced below:



- “ ...
3. *The matter relates to the threats to Manipur's ponies as its grazing grounds and natural habits are being encroached by infrastructure development projects. This is pushing the ponies out of their habitat, making them more susceptible to road accidents and deaths due to plastic consumption. As per the article, though the government launched a conservation policy for the ponies in 2016, it has not been efficiently implemented on ground, increasing concern for the last remaining population of the species.*
  4. *The news item further states that in 2016, the Manipur state government passed the Manipur Pony Conservation and Development Policy, acknowledging the decline in the species population, from 1898 as per the 2003 livestock census to 1101 as per the count published in the 2012 census. However, there has not been efficient implementation on ground. Only one meeting of the board members has happened till date, after the passing of the policy and 32 acres of low-lying area within Lamphelpat has been earmarked as grazing ground for the ponies. This area of grazing ground may at best cater to 100 ponies for a month. Besides natural reasons, road accidents and plastic consumption have been the major causes of pony death in the last few years. Due to the increasing stress induced by declining grazing grounds, ponies are often out in the roads and seen scavenging for food from a pile of roadsides garbage, which often causes consumption of plastics. This leads to blockages in their intestines and causes death.*

  
29-01-25

(L. Nivedita)

Oath Commissioner (Judicial)  
Imphal West, Manipur



5. *The news item alleges that the Manipur Ponies prefer the kind of habitat with marshy green wetlands. However, the government is not focusing on the preservation of grazing fields and wetlands. The wetlands in Imphal used to be the primary habitat place for the Manipur ponies. However, the situation has changed due to development of infrastructure in the region. The Water Resource Department has finalized a latest project to dig Lamphelpat into a 12 feet deep waterbody, which seems to be the final nail in the coffin. The project spans over 300 acres and thus forces the Manipur ponies to step out of their habitat. The articles notes that since the initiation of this project, over 10 ponies have died as they got stuck in the mud pool. The articles also highlights that local grass such as tingoi and hoop are the main fodder for ponies, however, they are found no more after the project in Lamphelpat.*
6. *The above news item indicates violation of the provisions of the Environment Protection Act, 1986, Policy on Conservation of Manipuri Pony, 2016, and the Biological Diversity Act, 2002.*
7. *The news item raises substantial issue relating to compliance of the environmental norms and implementation of the provisions of scheduled enactment.  
....”*

#### **PRELIMINARY SUBMISSIONS:**

##### *Steps Taken by the Government of Manipur*

2. It is most respectfully submitted as noted in the order of this Hon'ble Tribunal dated 02.07.2024, that the State of Manipur has



recognised the need for the conservation and development of the Manipuri Pony by framing the Manipuri Pony Conservation and Development Policy, 2016. Manipuri Pony was declared as an endangered breed in the year 2013. The Manipuri Pony is one of the five recognised equine breeds of India which is very important and critical for the State as well as the country as a national gene pool. The state recognises that the Manipuri pony has been indispensable to Manipuri society for its socio-cultural association for centuries.

The Manipuri pony was so highly regarded that it was never used as a draught animal. The Manipuri pony though a small breed of 11 to 13 Hands is known for its unique stamina, agility, intelligence, speed, manoeuverability and great adaptability to harsh geo-climatic conditions. It is rightly regarded as the original polo pony as the modern polo is derived from the traditional Sagol Kangjei of Manipur.

Manipur ponies figure prominently in the Manipuri way of life. Besides traditional events of "Lai haraoba" and being used in sports like Polo & race, they were also utilised as mounts for Manipur cavalry which was feared throughout upper Burma during 17th century. It is further submitted that the state in the said policy has recognised the danger being posed to Manipuri

Ponies because of shrinkage of wetlands which are the natural habitat of the Manipuri Ponies.



It is pertinent to mention that Ponies in Manipur are domesticated and are in the care of individual owners/Polo Clubs/Associations. Therefore, the primary responsibility of rearing Ponies lies with the individual owners of the Ponies, Polo Clubs and Associations. However, it may be noted that the state is providing assistance in terms of the state policy.

A true and correct copy of the Manipuri Pony Conservation and Development Policy, 2016 is annexed hereto and is marked as **Annexure R1 (PAGE NO. 13-19 )**

3. That in pursuance of the provisions laid down in the Manipuri Pony Conservation and Development Policy, 2016, a Manipuri Pony Development Board was constituted by the State Government with resource persons from the State Government, Universities and Non-Government Organisations including experts from inside and outside the state for effective formulation of work plans, activities and implementation of the same. The Board comprises of the members enumerated hereunder:

1	Hon'ble Chief Minister, Manipur	Chairperson
2	Hon'ble Minister (Vety. & A.H.), Manipur	Vice Chairperson



3	Administrative Secretary (Vety. & A.H.), Manipur	Member Secretary
4	Commissioner (Revenue)	Member
5	Director General of Police	Member
6	Principal Chief Conservator (Forest & Environment)	Member
7	Director (Vety. & A.H.)	Member
8	Director (Tourism)	Member
9	Director (Youth Affairs & Sports)	Member
10	Director (Agriculture)	Member
11	Director (Horti & Soil Conservation)	Member
12	Head of Department, Animal Science, College of Agriculture, CAU, Imphal	
13	President, Manipur Horse Riding and Polo Association	Member
14	President, All Manipur Polo Association	Member
15	President, Manipur Pony Association	Member

A true and correct copy of the Order dated 01.08.2017 constituting the members of the Manipuri Pony Development Board is marked and annexed herewith as **ANNEXURE R2 (PAGE NO. 20-21)**.

4. It is humbly submitted that the Government of Manipur has taken several steps to ensure the welfare of the endangered ponies such as providing incentives to the polo clubs as a means for supplement of feeds for ponies. Further, the government has also constructed a Pony Breeding Farm at Pangei, Sawombung Block in an area of 23.33 acres with proper compound walls, Pony Sheds and Office Quarters.



5. It is further submitted that a Consultative Meeting with regard to “Status of Sustainable Conversation of Manipuri Pony” was organised by the Government in association with the Manipuri Pony Society, stakeholders, Representatives from different polo clubs, pony owners, etc., on 21.05.2024 wherein the Member/delegates attending the said meeting engaged in an extensive deliberation of the challenges of rearing ponies in Manipur and solutions for the same. A copy of the proceedings of the meeting dated 21.05.2024 discussing the challenges of rearing ponies in Manipur and solutions for the same is marked and annexed herewith as **ANNEXURE R3 (PAGE NO. 22-25 )**
6. It is most respectfully submitted that after the Consultative Meeting dated 21.05.2024, the following committees were constituted vide Order dated 04.06.2024- i) Interim Coordinating Committee, ii) Committee of Identification of Pony Reserves and Polo Grounds with Organizational Structure and, iii) Committee on Pony Registration and Financial Implication of Pony Conservation. A copy of the Order dated 04.06.2024 constituting the Committees is marked and annexed herewith as **ANNEXURE R4 (PAGE NO. 26**
7. It is further submitted that a joint visit of the Committee of Identification of Pony Reserves and Polo Grounds with



Organizational Structure and the Committee on Pony Registration and Financial Implication of Pony Conservation was held at different districts of the State. The Investigation Report made by the Committee after the visitation is marked and annexed herewith as **ANNEXURE R5 (PAGE NO. 27-44 )**

8. **It is humbly submitted by the Government of Manipur vide letter dated 16.01.2025 has conveyed approval for registration of Manipuri Ponies. This will help the state in monitoring the welfare of the ponies and also for planning further steps to be taken up by the state. A copy of the letter dated 16.01.2025 conveying approval for the registration of Manipuri Ponies is marked and annexed herewith as . ANNEXURE R6 (PAGE NO. 45 )**
  
9. It is humbly submitted that the Government of Manipur vide letter dated 19.09.2024 has approved the establishment/construction of Pony/Horse Riding School in the state. A Detailed Project Report has also been called for the establishment establishment/construction of Pony/Horse Riding School in the state. This also is a step towards having the upkeep and welfare of the ponies. A copy of the letter dated



19.09.2024 approving the establishment/construction of Pony/Horse Riding School in the state is marked and annexed herewith as **ANNEXURE R7 (PAGE NO. 46 )**

10. It is further submitted that an amount of Rs. 3,04,03,000/- is allotted under Pony Development in the Budget Estimates 2024-2025 which is enumerated hereunder:-

Sl. No.	Name of Scheme	Amount (in lakhs)
1	Regional Pony Development	104.03
2	Manipur Pony Preservation & Development Policy	150.00
3	Manipur Pony Preservation & Development Policy (Building and Structures)	50.00
<b>Total</b>		<b>304.03</b>

11. It is submitted that in the news article referred to in the order of this Hon'ble Tribunal (paras 4 & 6 of the article quoted in the order of this Hon'ble Tribunal dated 02.07.2025), it is submitted that the Government of Manipur has formulated the Manipur Water Supply Project (herein
12. after referred to as 'the Project') to mitigate the pressing issue of inadequate clean drinking water supply within the State of Manipur through construction/upgradation of drinking water



supply. The Manipur Water Supply Project, for ensuring safe drinking water supply within the State of Manipur, is targeted to be completed by 2025.

13. It is most respectfully submitted that with respect to the alleged death of 10 ponies being stuck in mud due to initiation of the above-mentioned project, it is a completely false allegation and arises out of a frivolous rumour. It is most respectfully submitted that the rumour of the death of ponies arises from a news article alleging that 30 (thirty) ponies died as they were stuck in mud published at a local newspaper known as "Sanaleibak" on 21.05.2024. The Government of Manipur took serious note of the allegation and an immediate enquiry was conducted along with the official team of Manipur Horse Riding and Polo Association. Upon investigation, the news was found to be a false and subsequently the editor of the same paper published an apology note on 23.05.2024 indicating that the news article published on 21.05.2024 was incorrect. Furthermore, the Water Resources department has not received any such complaint from pony farmers or caretakers regarding any death of ponies. True and correct copies of the news-paper article dated 21.05.2024 published in a local newspaper known as "Sanaleibak" alleging the death of 30 ponies and the subsequent apology note published on 23.05.2024 published in

the same local newspaper known as "Sanaleibak" are marked and annexed as **ANNEXURE R8 (PAGE NO. 47)** and **ANNEXURE R9 (PAGE NO. 48 )** respectively.



14. It is most respectfully submitted that the Project is not related to or responsible for the issue of stray ponies. It is most respectfully submitted that the responsibility for providing sufficient food, water, and shelter to domesticated ponies lies exclusively with the respective owners of the Ponies, Polo Clubs and Associations however, it may be noted that the state is also providing assistance in terms of the state policy. It is pertinent to mention that Section 11 (h) of the Prevention of Cruelty to Animals Act, 1960 states that if the owner of any animal fails to provide it with sufficient food, drink or shelter, then it amounts to cruelty to the animal and is punishable for the same.
15. It is most respectfully submitted that the Government of Manipur is undertaking concerted efforts and is committed to the conservation and welfare of the Manipuri ponies. Furthermore, the Government of Manipur has been taking necessary steps for the implementation of the Manipuri Pony Conservation and Development Policy, 2016.

16. It is humbly prayed that the present Counter Affidavit may be taken on record.

17. That, the answering Deponent further craves the leave of this Hon'ble Tribunal to file a Supplementary Affidavit as and when required or directed by this Hon'ble Tribunal.



DEPONENT  
Secretary (Vety. & A.H.)  
Government of Manipur

**VERIFICATION**

I, the Deponent above-named, do hereby verify that the contents of Paras 1 to 16 of my affidavit are true and correct to the best of my knowledge and based on record. No part of it is false and nothing material has been concealed therefrom.

Verified at Imphal on this 29<sup>th</sup> day of January 2025.

DEPONENT  
Secretary (Vety. & A.H.)  
Government of Manipur

Solemnly affirm before me on 29.01.2025  
at 11:02 P.M. at the court  
premises by the deponent who is identified by  
M. S. J. S. (ADVOCATE)  
The Deponent seems to understand the contents  
fully well on their being read over and explained to  
him/her.

29-01-25  
(L. Nivedita)  
Oath Commissioner (Judicial)  
Imphal West, Manipur

**GOVERNMENT OF MANIPUR  
SECRETARIAT : VETY. & ANIMAL HUSBANDRY DEPARTMENT**

**R E S O L U T I O N  
Imphal, the 8<sup>th</sup> November, 2016**

**No. 1/16/2016-Vety(Pt.)** : Whereas the State Government is keen to lay down a Policy for the Conservation and Development of Manipuri Pony, one of the five recognised equine breeds of India and in pursuance of a decision of the State Cabinet taken in its meeting held on 17<sup>th</sup> October, 2016, the Governor of Manipur is pleased to resolve to publish the draft “Manipur Pony Conservation and Development Policy, 2016” for inviting comments for all Stake holders and the general public. The comments shall reach the undersigned by 4:30 p.m. of 22<sup>nd</sup> November, 2016 either by letter or mail to [spuii\\_123@rediffmail.com](mailto:spuii_123@rediffmail.com).

**“Manipuri Pony Conservation and Development Policy”**

The Manipur Pony is one of the five recognised equine breeds of India which is very important and critical for the State as well as the country as national gene pool. The Manipuri pony has been indispensable with Manipuri society for its socio-cultural association for centuries. Its antecedents, however, are not clear, as one source stated Tibetan ponies as its ancestors while another source stated its origin to be a cross between Mongolian wild horse & Arabian. However, all agreed that it was derived from ancient stock. In some manuscripts, it is referred to as Mangal-sa or Mongolian animal. In Manipuri mythology, the Manipuri pony was regarded to have descended from “Samadon Ayangba” the winged steed of Lord Margjing, one of the guardian deities of Manipur.

The Manipuri pony was so highly regarded that it was never used as a draught animal. The Manipuri pony though small breed of 11 to 13 Hands is known for its unique stamina, agility, intelligence, speed, manoeuvrability and great adaptability to harsh geo climatic condition. It is rightly regarded as original polo pony as the modern polo is derived from the traditional Sagol Kangjei of Manipur.

Manipur ponies figure prominently in the Manipuri way of life. Besides traditional events of “Lai haraoba” and being used in the sport like Polo & race, they were also utilised as mounts for Manipur cavalry which was feared throughout upper Burma during 17<sup>th</sup> century. The population of this highly valued breed is dwindling rapidly in recent time, from 1898 nos. of Ponies in **17<sup>th</sup> Quinquennial Livestock Census 2003 to only 1101 nos. in the 19<sup>th</sup> Quinquennial Livestock Census 2012.**

Food and Agriculture Organisation publication on World Watch List on Domestic Animal Diversity has listed the breed as “An Endangered Animal”. Shrinkage of wet lands which is the natural habitat of Manipuri Pony due to rapid urbanisation and encroachment, lack of polo ground/polo playing areas in the Rural, restriction of use of ponies except in the game of polo, uncontrolled diseases and the exodus of ponies to the neighbouring states and countries are some of the attributing factors for the decline of the population of the Pony in the State.

Now, the situation calls for immediate implementation of the conservation programmes through formulation of a holistic policy on conservation and development of the Manipur Pony. The State Govt. has also declared Manipuri Pony as an Endangered Breed in 2013. Therefore, the conservation of Manipuri Pony will require not only the policy and programmes of the Government but also the collective efforts of all stake holders like NGOs, Pony lovers, owners and subjects of State of Manipur towards the goal of conservation of this precious breed of pony in the State,. In view of the above, a draft policy on Manipuri Pony Conservation and development is hereby drafted.

1. **Title :** The Title of the Policy will be as “Policy on Conservation of Manipuri Pony”
2. **Implementing Agency :** The State Veterinary & A.H. Department shall be the Nodal Department for implementation of the Policy.
3. **Fund :** The State Government shall provide a continuous and sufficient fund for implementation of the Policy preferably with the opening of a separate Head of Accounts for the purpose.
4. **Constitution of Manipuri Pony Development Board.**

Constitution of Manipuri Pony Development Board with resource members from Government, university and non-government organisations including experts from inside and outside the state for effective formulation of work plans and activities and its implementation is immediately required. The Board shall coordinate with all the stake holders of the state for effective contribution to the policy and to fulfil its objectives. Action plan is as below. The state government shall constitute “the Manipuri Pony Development Board” with the following members :

- |   |   |             |
|---|---|-------------|
| 1. Hon’ble Chief Minister, Manipur  | - | Chairperson |
| 2. Hon’ble Minister (Vety. & A.H.), Manipur                                   | - | Vice        |
| Chairperson   |   |             |
| 3. The Principal Secretary/Commissioner/<br>Secretary Secretary(Vety. & A.H.) | - | Member      |
| 4. The Principal Chief Conservator (Forest &<br>Environment)                  | - | Member      |
| 5. The Commissioner (Revenue)   | - | Member      |
| 6. The Director General of Police   | - | Member      |
| 7. The Director (Veterinary & A.H.)   | - | Member      |
| 8. The Director (Tourism)   | - | Member      |
| 9. The Director (Youth Affairs & Sports)                                      | - | Member      |
| 10. The President, Manipur Horse Riding & Polo<br>Association                 | - | Member      |
| 11. The President, All Manipur Polo Association                               | - | Member      |
| 12. The President, Manipur Pony Association                                   | - | Member      |

## 5. Breeding strategies of the Breed.

True to breed multiplication of the Manipuri Pony is important at this juncture. This could be achieved through the establishment of preserves as free traditional style commons for natural breeding and on the strengths of local custom and practice as well as the establishment/ strengthening of the Manipuri Pony Farms where all breeding data are recorded. It will provide a holistic approach that recognises, respects and strengthens the indigenous traditional knowledge of keeping the animal.

It is pertinent to mention that the main utility of this animal at present is for the game of Polo and most of the pony owners practiced castration/gelding of their ponies at early age, so that their ponies are easily controlled during the game. In the process, good quality pony, possessing unique genes responsible for good performance in Polo game, has been withdrawn or removed from the population. The practice of using geldings in polo should be reconsidered and the use of mares as practised in the current polo playing countries may also be introduced and encouraged in the state.

Selection of Stallion and mare having all the true characterises of Manipur Pony for breeding purposes.

- i) Selection of Stallions and Mares having all the true characteristics of Manipur Pony for breeding purpose.
- ii) Development of a breeding tract in every District of the state by establishment of a common preserve for natural breeding with participation of local community.
- iii) Scientific breeding programmes shall be carried out through establishment/ strengthening of farm of true to breed Manipuri Pony by the state Government where scientific records are kept.
- iv) Relevant laws shall be framed to prevent early castration of stallions.
- v) Regulation of export of Manipuri Ponies from the State to other States and countries through appropriate laws which may continue till the population is stabilised in the state with complete banned of export of Manipur Ponies.
- vi) Cross breeding of Manipuri Ponies with the breed of horses imported from outside the state shall be strictly banned.
- vii) Cryo-preservation of semen of good pedigree stallions shall be undertaken under available facilities in the state for ex situ conservation.

## **6 Feeding Plan of Manipuri Pony.**

Lack of grazing land and the natural habitat in the valley Districts are one of key factors for the decline of pony population in the state. Shrinkage of grazing areas deprived the ponies nutritionally in terms of quality and quantity. Therefore, fulfilment of nutritional requirement of the animals is the need of hour. While planning feeding plan, the following action plan may be taken up.

- i) The existing laws Cattle Trespass Act, 1871 shall be strictly enforced to keep the ponies off the roads and the Board shall oversee its enforcement.
- ii) The available wastelands near the foothills or any other areas around/ adjacent to the breeding tract in each district may be declared as reserved/ preserved for the purpose of shelter, fodder production and grazing area for the ponies taking into account the availability of water sources in the area.
- iii) The maintenance of the area may be entrusted to the local communities/ bodies, pony owners / lovers, clubs etc. under the supervision of the Board. The area may also be developed to attract the tourists.
- iv) Feeding schedule and requirement of feed and fodder for different categories of ponies need to be formulated / developed.
- v) Pasture development programmes in places wherever feasible such as common grazing ground must be initiated.
- vi) The reserved/preserved may also be developed to cater to tourism and recreational spots.

## **7. Prevention and Control of Pony Diseases –**

Health and Prevention/Control of Diseases will be monitored by implementing agency

## **8. Development of Permanent Polo Ground and Race Courses.**

Lack of polo playing grounds in the village level, loss of interest of playing polo as village game and lack of race courses in the state are also the contributing factor for the sharp decline of pony population in the state. In the past, polo games and horse races were regularly organised at Hapta Kangjeibung and other local polo ground under the Royal patronage as a result many pony owners were enthusiastic of breeding good ponies for participation in the polo game and races. Nowadays only few grounds are available for playing Polo in the State. Therefore, there is urgent need for preservation of polo playing fields and race courses in the state so that the enthusiasm of pony rearing and breeding as before are back again and the below mentioned action plan may be taken up.

Initiative must be taken up for preservation of at least one polo ground in each district which may be developed with adequate infrastructures. Mapal Kangjeibung /Imphal Polo ground may be preserved for yearly events of polo at the state level as well as International level.

The management of polo ground in the village level should be entrusted to local communities and polo clubs.

The state may initiate to develop a race course in Imphal City only for the purpose of popularisation of Manipuri Pony, with careful monitoring by the Board so that it may not be used in the wrong way. Such areas may also be used for pony related events like polo, equestrian games etc.

## **9. Pony Based Employment Opportunities.**

In erstwhile Manipur kingdom the animals were utilised for defending the boundary of the state and for welfare of the common people, transportation and Polo. But due to the changing political scenario and increasing mechanisation, the animal was withdrawn from warfare and transportation activities. The Pony is a sacred animal used in rituals and traditional and Cultural activities of Lai Haraoba.

At present, ponies are kept mainly for playing game of polo and other ritual activities. Pony owners are not earning any income from rearing of pony which is one of the most important factors for decline of pony population. It is now desirable that ponies are utilised for economic activities and to create employment opportunities for many pony owners which will ultimately help in the conservation of the breed. Points to be considered are as follows.

Pony based employment schemes may be introduced at the Government level and may pursue Banks to sponsor schemes for economic utilisation of Manipuri Pony in eco-tourism activities.

Re-establishment of Mounted Police in Manipur Police which will be very helpful in controlling of crowds and traffic in the congested areas.

Establishment of a cavalry unit as body guard of Governor of the state which may be used as escort of Governor in Republic Day functions and at the start of state Assembly for Governors Speech like that of the Presidential body guard of Union Government.

Introduction of pony/horse riding school wherein interested young boys and girls may be imparted training on horse riding and other related activities so as to popularise the pony amongst the youths of the state.

Efforts should be taken up to carry out extensive research work for scientific utilisation of Manipuri Pony at appropriate centre.

Ponies may be introduced in the tourist spots like Sendra, Waterfalls of Leimaram, Santhel eco tourist park of Andro and other tourist spots for a pony ride around the centre for the visitors as well as photo session on payment basis as done in famous sea beaches of the country.

#### **10. Incentives Programmes to Pony keepers.**

Most of Pony owners are landless and generally dependent on agriculture and allied activities. As they are unable to invest in maintenance of the Pony, they are let to wander on the road, market places and garbage dumping areas depending on the left over of the hotels, markets, garbages and plastic bags and on the mercy of the nature thereby damaging their health. It is right time that that Government may have a re look for providing maintenance allowance to polo club/owners. Action plan to be taken up in this aspect are as follows.

- i) To organise awareness programme on scientific management practices.
- ii) To provide incentives to the Polo club/ individual farmer by organising health camps and providing maintenance allowances for Pony in kind i.e. feed ingredients, medicines etc.
- iii) To organise Pony shows regularly so as to encourage Pony owners to breed good ponies.

#### **11. Organisation of Eco – tourism Activities.**

Manipur state in addition to its beautiful landscape diverse flora and fauna and salubrious climatic condition is well known as the birth place of game of Polo. Organisation of polo tournament/festival, equestrian sports as eco tourism activities are required on regular basis to attract both domestic and international tourists.

- i) To organise Polo Festival, Pony shows, Polo tournaments regularly as part of eco-tourism activity.
- ii) To formulate strategic plan and time bound work schedule for development of Sagol Kangjei & Polo. The state should develop Imphal as an International Polo city as the state being the birth place of Polo. This will attract both domestic and foreign tourists.
- iii) To introduce other activities of pony other than the game of polo, such as equestrian games, arambai throws for the tourists.

**12. Inclusion of poxy related literatures in the text book.**

The importance of Manipuri Pory needs to be popularized among the younger generation of the society. The literatures related to Manipuri Pory in regards to its origin, uses in socio-cultural and political, history need to be taught to the younger generation so that the indispensability of the Manipuri Pory with the society is known to them. Action plan may be as follows.

The state Government shall include a topic on Manipuri Pory in the text book of the middle and high school level.

  
(Rajchhangpali)

Under Secretary (Vety. & A.H.),  
Govt. of Manipur.

**Copy to :-**

1. The Secretary to Governor, Manipur.
2. The Secretary to Chief Minister, Manipur.
3. The PPS to Deputy Chief Minister, Manipur.
4. The PPS to Minister, Vety. & A.H. Services, Manipur.
5. The PPS to all Minister, Manipur.
6. The S.O. to Chief Secretary, Govt. of Manipur.
7. The All ACS, Principal Secretary/Commissioner/Secretary, Govt. of Manipur.
8. Dr. K.K. Nimal Singh (I.A.S. Retd.), Consultant to the Govt. of Manipur.
9. The Director (Vety. & A.H.), Govt. of Manipur.
10. The Director, Printing & Stationery with a request to publish the resolution in the Manipur Gazette Extraordinary.
11. Under Desk/Office Copy.

True Copy

*in blue color*

GOVERNMENT OF MANIPUR  
SECRETARIAT: VETY. & A.H. DEPARTMENT

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O R D E R S  
Imphal, the 1st<sup>st</sup> August, 2017

No. 1/16/2016-Vety(Pt): In pursuance of the framing of "The Manipur Pony Conservation and Development Policy 2016" vide Notification No.1/16/2016-Vety dated 23.12.2016, the Governor of Manipur is pleased to constitute a Board called the "**Manipuri Pony Development Board**" consisting of the following members:

- |   |   |                  |
|---|---|------------------|
| 1. Hon'ble Chief Minister, Manipur  | - | Chairperson      |
| 2. Hon'ble Minister(Vety. & A.H. ), Manipur                                 | - | Vice-Chairperson |
| 3. Administrative Secretary(Vety. & A.H.), Govt. Of Manipur                 | - | Member           |
| 4. Commissioner(Revenue), Govt. of Manipur                                  | - | Member           |
| 5. Director General of Police, Manipur                                      | - | Member           |
| 6. Principal Chief Conservator of Forest, Manipur                           | - | Member           |
| 7. Director(Veterinary & A.H.), Manipur                                     | - | Member           |
| 8. Director(Tourism), Manipur   | - | Member           |
| 9. Director(Youth Affairs & Sports), Manipur.                               | - | Member           |
| 10. Director (Agriculture), Manipur   | - | Member           |
| 11. Director(Horti & Soil Conservation), Manipur.                           | - | Member           |
| 12. Head of Department, Animal Science, Coliege of Agriculture, CAU, Imphal | - | Member           |
| 13. President, Manipur Horse Riding & Polo Assn.                            | - | Member           |
| 14. President, All Manipur Polo Association                                 | - | Member           |
| 15. President, Manipur Pony Association                                     | - | Member           |

This Board shall coordinate with all stake holders for effective implementation of the policy fulfilling its objectives.

By orders & in the name of  
Governor,



(**Laltanpuui Vanchhong**)  
Deputy Secretary(Vety. & A.H)  
Government of Manipur

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Copy to :

1. The Secretary to Hon'ble Chief Minister, Manipur.
2. The P.S. to Hon'ble Minister(Vety.& A.H.), Manipur.
3. The P.S. to Chief Secretary, Govt. of Manipur.
4. The Commissioner(Revenue), Govt. of Manipur.
5. The Secretary(Vety. & A.H.), Govt. of Manipur.
6. The Director, Vety. & A.H., Manipur.
7. The all concerned.
8. Guard File/Order Book.

**GOVERNMENT OF MANIPUR  
DIRECTORATE OF VETY. & A.H. SERVICES**

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No. 1/Pony/Assistance.2013-Vety(Pt).

Imphal, the 15<sup>th</sup> July, 2017

To

The Secretary(Vety.& A.H.),  
Government of Manipur.

**Subject:- Constitution of Manipuri Pony Conservation and Development Board under-The Manipuri Pony Conservation and Development Policy, 2016.**

Sir,

In continuation of this Office letter of even no. dated 19/06/2017 on the above subject, I am to re-submit herewith the proposal for obtaining approval of the Govt. to the Constitution of Manipuri Pony Development Board as detailed below. The Extraordinary Gazette Notification vide No. 451, dated 23/12/2016 printed in Glaz paper is enclosed herewith as Annexure-I. for doing the needful.

As per the approval of the State Cabinet the Board shall constitute the following Members:

- |     |   |                   |
|-----|---|-------------------|
| 1.  | Hon'ble Chief Minister  | -Chairperson      |
| 2.  | Hon'ble Minister (Vety.& A.H.), Government of Manipur         | -Vice Chairperson |
| 3.  | Administrative Secretary (Vety.& A.H.), Government of Manipur | -Member Secretary |
| 4.  | Commissioner (Revenue), Government of Manipur                 | -Member           |
| 5.  | Director General of Police, Government of Manipur             | -Member           |
| 6.  | Principal Chief Conservator of Forest, Manipur                | -Member           |
| 7.  | Director, Vety. & A.H. Services, Manipur                      | -Member           |
| 8.  | Director, Tourism, Manipur                                    | -Member           |
| 9.  | Director, Youth Affairs & Sport, Manipur                      | -Member           |
| 10. | Director, Agriculture, Manipur                                | -Member           |
| 11. | Director, Horticulture, Manipur                               | -Member           |
| 12. | HOD, Animal Sc. College of Agriculture, CAU, Manipur          | -Member           |
| 13. | President, Manipur Horse Riding & Polo Association            | -Member           |
| 14. | President, All Manipur Polo Association                       | -Member           |
| 15. | President, Manipur Pony Association                           | -Member           |

It is, therefore, requested kindly to obtain Government approval to the Constitution of the Board with the above Members for early initiation of the activities and work plan of the Policy on Development and Conservation of Manipuri Pony.

Enclosed:- As stated.

Yours faithfully,



**(H. Chaoba Singh)**

Director, Vety. & A.H. Services, Manipur

True Copy



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**PROCEEDINGS OF THE ONE-DAY CONSULTATIVE MEETING ON THE "STATUS OF SUSTAINABLE PRESERVATION OF MANIPURI PONY" ORGANISED BY THE DIRECTORATE OF VETERINARY & ANIMAL HUSBANDRY SERVICES IN ASSOCIATION WITH THE MANIPURI PONY SOCIETY AT THE FARMERS' TRAINING HALL, VETERINARY COMPLEX, SANJENTHONG ON TUESDAY, 21<sup>st</sup> MAY, 2024 AT 2:00 P.M.**

The inaugural function was presided by Dr. R.K. Khogendrajit Singh, Director, Vety. & A.H. Services, Manipur. Prof. Ch. Priyoranjan Singh, President, Manipuri Pony Society (MPS) and Shri N. Bedajeet Singh, Chairman, Manipur Equestrian Association (MEA) were Chief Guest and Guest of Honour respectively.

**Members present:**

Enclosed in annexure

While welcoming the dignitaries, delegates, invitees and representatives from the polo clubs and the media Shri N. Ibungochoubi, Joint Secretary, Manipur Olympic Association presented the Keynote address highlighting the pressing issues on the present crises in managing the ponies in the state. He recalled the Meeting held at the Manipuri Pony Breeding Farm and the emphasis for the need of a collective response in addressing the challenges of rearing ponies in Manipur. He urged all the delegates to wholeheartedly participate in the consultative meeting.

Shri. N. Bedajeet Singh, Chairman, MEA made the opening remarks stating that there are three key issues. Firstly, the need for a daily routine of herding the ponies from the public areas to safer areas, during the monsoon and up to the end of paddy harvesting. Secondly, there is an immediate need for Pony Reserves in the valley districts to ensure adequate grazing and breeding grounds, for a sustainable conservation of Manipuri ponies. Thirdly there is a need for the registration of ponies for various reasons.

While highlighting the needs to revisit the Manipuri Pony Conservation policy, Prof. Ch. Priyoranjan Singh, President, Manipuri Pony Society mentioned the need for a collaborative effort of the Directorate of Vety. & A.H. Services, the polo clubs, associations and pony owners to save the rear breed. He said that the onus is with the pony owners, polo clubs and associations while the Government can facilitate the welfare of the ponies.

Dr. R.K. Khogendrajit Singh, Director, Vety. & A.H. Services delivering his presidential speech quoted and Quinn quennial Livestock Census and the alarming dwindling number of Manipuri Ponies. Procedures have to be followed at every step for all the programmes. There is a gigantic task of survey for grazing grounds, the financial implications for pony management and the incentives. We also need to explore the Insurance Policies. Identification and Registration of every pony will have to be done as per official norms to apply for available benefits. Dr. R.K. Khogendrajit Singh expressed his happiness to the positive response of the Associations, Polo Clubs and pony owners by coming forward to take part in the meeting.

While proposing the Vote of Thanks, Dr. Laishram Arunkumar Singh, Joint Director (Administration), expressed his satisfaction for the wholehearted support of the invitees, delegates, polo clubs, officials from the Directorate and the media for making the inaugural programme a grand success.

Following the conclusion of the Inaugural Programme, Prof. Ch. Priyoranjan Singh, President, MPS chaired the Consultative Meeting.



In his opening remarks, he invited views from the delegates who have come from Kakching, Thoubal, Bishnupur, Imphal East and Imphal West to suggest possible Pony Reserves and grazing grounds.

Shri. R.K. Dilip Singh, Vice-President, MHRPA pointed out the wetland areas behind the Tekcham Polo Club, Khoyumpat and the surrounding areas of Tentha. He recalled the Government's earlier plans and initiatives of taking ten ponies in ten IR Battalions. The mounted Police and the Governor's Guard could also be an aid in taking care of the Manipuri ponies, citing the way how Rashtrapati Bhavan maintains the horses. 61 Cavalry is one example, he said.

Shri. Elangbam Lemba brought to the knowledge of the gathering that there are large unutilised lands in the Kakching District. He hoped that a survey with the polo clubs and the Department concerned can definitely identify some grazing ground. He stated that land measuring about 2000 paris in Kakching District could be there and some portion can be identified for the purpose of herding the ponies as a temporary measure before locating a permanent space for the pony reserve.

Shri. Inaobi of Thoubal District was of the view that the existence of three polo clubs in Thoubal, Tekcham and Tentha is a clear evidence of pony related activities and the existence of grazing grounds. He also viewed that Waithou and its surrounding areas will be of good use for grazing grounds. He estimated that about 35 (thirty-five) mares and 8(eight) stallions are presently grazing in available open grounds in the District.

Shri. Leishangbam Tomba of Bishnupur District stated that there are 37 (thirty-seven) mares and 11 (eleven) stallions in the Bishnupur District. The open and fertile areas of Toubul in Bishnupur District is one of the options for temporary and permanent solutions as Pony Reserve and grazing grounds for the ponies, if the Government is determined to establish a reserve for the creature.

Shri. W. Bronson stated that maximum numbers of polo clubs are from Imphal East and the natural habitat of the ponies have been Yaralpat and Sangjabi. Many ponies are still grazing in the open while we have to be alert.

Shri. S. Tondang stated that there are 35 ponies in the Heingang. There are no grazing grounds as the Heingang pat has become fish ponds and the nets in and around the fisheries are death traps for the ponies. About 300 sangams is the source of fodder for the ponies.

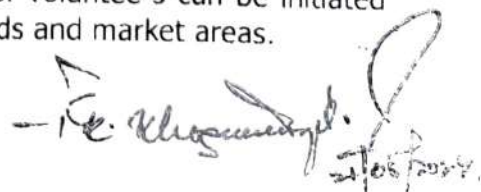
Shri. Khoirom Kennedy stated that the Yairipok Top Chingtha with the large playground can organise polo tournaments. Some open portions of the Andro, Hiyanglam and Heirolk Assembly constituencies could be potentials for consideration of a pony reserve.

Shri. Elangbam Lemba also stated that the Yangoi Khongban, Khoijuman, Kha Wabagai and particularly Natekhong, which is about 20 paris can be utilized as race course.

Basanta Thangjam was of the view that the area around the Airport is still a safe haven and many ponies are grazing routinely.

Maj Karan Singh aired his views that the pony owners, players who take care of the ponies on a daily basis need encouragement and further urged to provide financial assistance from the Government as a means of encouragement.

Geetchandra Mangang pointed out that the identification of volunteers can be initiated to ensure the herding of ponies into safer zones from the busy roads and market areas.

  
21/05/2024

Thoudam Thoinu of CHPC opined that Registration of ponies is to be taken up at the earliest for various reasons as stated by all concerned.

K. Samananda enquired whether the 30 acres allotted by the Government is for grazing or making a polo field to which the Shri N. Bedazeet response that the 30 acres can be for any purpose for the ponies, be it for the game or for grazing.

T. Pradip stated that the game of polo players is different and they are the one who contribute to the well being of the Manipur ponies. Therefore, any Government policy should encompass the players and the owner of the ponies.

Shri. N. Tombi Raj pointed out that a survey was conducted earlier by a team to identify potential grazing grounds for the ponies. A report has also been submitted to the Department and requested to review.

Summing up the deliberations, Dr. R.K. Khogendrajit expressed his thoughts in finalising or chalking out a systematic sequence of activities with the Associations and the Polo Clubs for achieving the objectives being discussed. He hoped that the Resolutions of the Consultative Meeting will be vital for the Department to follow up the actions.

Following a threadbare discussion and ideas shared by the delegates, invitees and the representatives of the polo clubs, the Consultative Meeting took the following resolutions:

## RESOLUTIONS

1. There is an urgent need to review the efforts of Government, Non-Government and other private agencies in the implementation of the 'Manipuri Pony Conservation and Development Policy'.
2. Identification and establishment of Pony Reserves and Polo grounds at the district levels needs to be taken up on a mission mode as per the State Pony Conservation and Development Policy. Priority for establishment of Pony Reserves and Polo Grounds shall be given to districts where the public support is most visible and concrete, in the matter of sustainable community maintenance.
3. Pony Reserves and Polo Grounds shall be developed and maintained on a PPP Model, under the direct oversight of appropriate local Government and Community institutions or organizations.
4. Registration of Pony should be mandatory and any State Govt incentives for Pony shall be subject to pony registration by the owner.
5. An Interim Coordinating Committee shall be formed by the Director, Veterinary and A. H. Services, consisting of a Convenor from the Directorate of Veterinary and A. H. Services, Govt of Manipur, and a Co-convenor from the Manipuri Pony Society, besides other members.
6. The Interim committee shall constitute the following two committees:
  - a. Committee on identification of Pony Reserves and Polo Grounds and Organizational Structure.
  - b. Committee on Pony Registration and Financial Implication of Pony Conservation.

*R. Khogendrajit*  
 R. Khogendrajit - Dy  
 Director

- 7. Temporary Grazing grounds in and around Greater Imphal shall be arranged, as the main grazing ground of Lamphel Pat area does not have the carrying capacity of all stray ponies.

Thus, the meeting concluded with thanks from the chair.

*Ch. Binipranjan Singh*

**(President)**  
Manipuri Pony Society

*N. Bedajit Singh*

**(Chairman)**  
Manipur Equestrian Association

*E. Khong...*  
21/05/2024

**(Director)**  
Vety. & A. H. Services, Manipur.

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*[Handwritten signature]*

26  
**GOVERNMENT OF MANIPUR**  
**DIRECTORATE OF VETY. & A.H. SERVICES**

---  
**ORDERS**  
**Imphal, the 4<sup>th</sup> June, 2024**

## Annexure R4

**No. 1/Pony/Assistance/2018-Vety:-** As resolved in the one-day consultative meeting held on 21<sup>st</sup> May, 2024 at Farmers' Training Hall, Veterinary Complex, Sanjenthong on the "Status of sustainable preservation of Manipuri Pony" organised by the Directorate of Veterinary & Animal Husbandry Services in association with the Manipuri Pony Society, the Committees are hereby constituted with the following members :

### INTERIM COORDINATING COMMITTEE

Sl. No.	Name	
1.	Director Vety. & A. H. Services, Manipur	Chairman
2.	President, Manipuri Pony Society	Member
3.	President, Manipur Horse Riding And Polo Association	Member
4.	President, All Manipur Polo Association	Member
5.	Chairman, Manipur Equestrian Association	Member
6.	Joint Director, Vety. & A. H. Services, Manipur	Convenor
7.	N. Ibungochoubi, Manipuri Pony Society	Co-convenor

#### A. Committee on Identification of Pony Reserves and Polo Grounds and Organizational Structure.

Sl. No.	Name	
1.	Director Vety. & A. H. Services, Manipur	Chairman
2.	President, Manipuri Pony Society	Member
3.	President, Manipur Horse Riding And Polo Association	Member
4.	President, All Manipur Polo Association	Member
5.	Chairman, Manipur Equestrian Association	Member
6.	Joint Director, Vety. & A. H. Services, Manipur.	Convenor
7.	N. Ibungochoubi, Manipuri Pony Society	Co-convenor
8.	Jt. Director/Deputy Director, (Vety. & A.H.) of the Concerned District.	Member
9.	Nanjest Thongbam, Assistant Professor, Manipur College.	Member

#### B. Committee on Pony Registration and Financial Implication of Pony Conservation.

Sl. No.	Name	
1.	President, Manipuri Pony Society	Chairman
2.	President, All Manipur Polo Association	Member
3.	Joint Director, Vety. & A. H. Services, Manipur	Convenor
4.	N. Ibungochoubi, Manipuri Pony Society	Co-convenor

  
**(R.K. Khogendrajit Singh)** 04/06/2024  
 Director,  
 Vety. & A.H. Services, Manipur.  
 \*\*\*

Copy to:-

1. The Secretary (Vety. & A.H.), Government of Manipur.
2. The Jt. Director/ Deputy Director, (Vety. & A.H.) of the Concerned District
3. The Convenor.
4. The Co-convenor.
5. All the concerned member(s)
6. Guard File.

True Copy  


## Annexure R5

**Investigation Report of the Committee on Identification of Pony Reserves,  
Polo Grounds and Organizational Structure' on 25<sup>th</sup> and 26<sup>th</sup> July, 2024.**

**Abstract:**

The investigative survey on various location in various districts of Manipur for Pony Reserves, Polo Grounds and Organizational Structure' from 25<sup>th</sup> to 26<sup>th</sup> July 2024 was undertaken to re-chart and accumulate more information on natural habitat for Manipur Pony, the only equine species dwindling its existence in semi-feral state in Manipur. The survey also investigates possible spots from the ones that have been existing in its natural setting and as the follow up of a preliminary survey undertaken then in Nov. 2022 with the same purpose by the Department of Veterinary & Animal Husbandry, Govt. of Manipur. Accounting of the then existing number of Kangjeibung (Polo ground), which has been drastically reduced. Accounts of organisational structure and functional patterns of the then existing polo clubs and players in Manipur were recorded during this exercise under report.

**Introduction**

The survey was intended to chart and measure major pony habitats and grazing pastures and meadows since the time immemorial and that do still exist today in its natural environment in the piedmont, plain, and wetlands of the Manipur Valley. The date of survey was 25<sup>th</sup> and 26<sup>th</sup> July 2024 covering Imphal East, West, Thoubal, and Bishenpur districts of Manipur, especially in the Valley region where pony are abundant.

**Instruments use;**

1. Garmin, Etrex-30, Global Positioning System (GPS) for measuring the geo-co-ordinates of the proposed sites under consideration.
2. Cannon EOS-1500 D for surface records.
3. Drone Camera DJI Mavic Air 2S megapixel for aerial still and video photography.
4. Nikon Z6 surface photograph.

Technique use; Geographical Information System (GIS) tools embedded within Google Earth Professional 3D Map for measurements and calculation of altitude, covered areas on the land surface.

**Survey Sites with date.****25/07/2024- Imphal East, Imphal West & Bishenpur Districts, Locations at:**

(Yaral-Pat, Sangsabi, Yangoi Karak, Moirang Thoya/Thana Leikai, Kumbi Kangjeibung, Haotak Tampak.)

**26/07/2014- Thoubal & Kakching Districts, Location at:**

( Waithou, Andro-Khunou, Heiroklen, Mangtrok Pasture, Tentha Kangjeibung, Tekcham Kangjeibung, Buffalo Breeding Farm, Keirak Wabagai, Khoidum pat, Palli Kangjeibung, Wabagai/Kharungpat.

*Th. Khao Manglat*  
*N. Tombé Daj*

*TH. Basanta S...*  
*Ch. Priyokanjan S...*



Fig. 1. Group photograph of officials and local volunteers on 25<sup>th</sup> July, 2024 at Kumbi Kangjeibung.

#### Availability of grasses and herbs and forages types in the survey areas.

##### A. Dry foothills & Valley types

Pastures and meadows in piedmont (foothill) region were abundantly grown with grasses as fodder and herbs. Fodder like **Tingthou/Tingoi** (*Cynodondactylon*), **Whoop** (*Leeriahexandra*), **Pongfai Napi** with common name **Goosegrass**, **Paragrass**, *Urochloamutica*, commonly known as **Buffalo Grass** also, **[Khongjai Napi]** *Ageratum conyzoides*. Family: Asteraceae. Common name: Goat Weed. Another weed with Local name: *Centellaasiatica* [Peruk] as local name and **[Pakhangba Leiton]** *Euphorbia hirta* of the Family: Euphorbiaceae, Common name: Garden spurge, asthma weed were found growing in the landscape.

##### B. Wetland & marsh types

**Kabo Napi** as local name *Alternanthera philoxeroides* or common name Alligator Weed and *Portulacaoleracea* Family: Portulacaceae Common name: Common Purslane, Local name: **Leipakkundo**.

**Esingkambong** (*Zizania latifolia* (Griseb.)) or These Wild rice can be grown for forage crops in the prevailing inundated swampy lowlands at the foothills.

The state of Manipur, India had an abundance of open grazing fields and lakes. Even in the central Imphal area, several dried lakes like Lamphelpat, Takyelpat and Porompat were bountiful with healthy ponies. However, due to urbanization and their habitation having been forfeited by the encroaching human hordes, the ponies are fighting the last ditch for their survival in the lanes and streets of the state. Now, the maimed and diseased ponies at the street corners are not only a pitiable sight but also a traffic and health hazard.

The breed is important and critical for the state as well as part of the national gene pool. (Govt. of Manipur, 2006). The population of highly valued breed of Manipur pony is dwindling rapidly in recent time from 1898 nos. of ponies in 17<sup>th</sup> livestock census 2003 to only 1089 nos. in the 20<sup>th</sup> Livestock census 2019.

Jangphoboi - The Lhas Mangelal  
N. Tombi Doj

ADD

Sig. Mmy

TH. Basant Lal  
Ch. Prayoranjay In. B.

1. Yaral-pat.

Location: Lat<sup>n</sup> 24 degree 49 minutes 14.6 seconds; Long <sup>n</sup> 94 degree 00 min. 32.8 second

Perimeter- 4.25 Km

Area- 249 Acres/99.59 Pari

Altitude -780 MSL +-3 metres

Horse feeds: Dry foothills and valley fodders and that of wetland grasses are found in the location.



Fig 2. Yaral-pat wetland.

2. Sangsabi, Takhel, Imphal East

Location. ; 24degree 49 min., 48.7 seconds, N. Latitude,  
94 degree 01 min., 09.5 second, E. Longitude.

Altitude- 781 msl +- 4metres.

Perimeter-6.66 Km

Area- 263 acres/ 105.2 Pari(manipuri unit)

The second location was just beyond the hill range in Northeast direction of Yaral-pat, the first visited site beyond the inter village road which acts as the pass with within Chingkhei Ching hillock. Mix vegetation terrain with natural fodder in eastern foothill region of Chingkhei-Ching with a seasonal? Lake and a head stream within drainage basin/catchment area of hilly stream supplying water as tributary into the Iril River.

Vegetation types of wetland as well as undulating foothill meadows grassland were observed.

Foothill spring is observed as possible source of ground water at the observed co-ordinate.

*Sangsabi: The Chaa Mangdal  
N. Tombi Qoj*

*[Signature]*

*Sing [Signature] TH. Basantia  
Ch. Pritykanyan D.P.*

Horse feeds: Dry foothills and valley fodderstype A and B of that of wetland grasses type are found growing in the location.



Fig 3. Sangsabi Takhel.



Fig. 4 Natural Spring, 5, 6 foothills marsh of eastern Chingkhei Ching.

Th. Chaa Mangulal

Sungsabanki

N. Toubi Raj

Sing

TH. Basant kr  
Ch. Pringorayen Sub.

3. Yangoi Karong Mapal, Toubul- Mayang Imphal.

Location with geo-coordinates 24°36'41.01 N. Latitude & 93°48'47.40" E. Longitude Area was not fully specified. The landscape happens to be natural levees of Nambol and Nambol and the two rivers confluent in this location. The proposed areas happen to be filled-up inter village road within the northern shore and marsh of Loktak wetland, having meagre amount of habitable space to graze and survive by ponies, as observed.



Fig. 7, Satellite imagery of YangoiThong (Bridge) at Yangoi Karong at the northern most apex of Loktak.



Fig. 8-9. Confluence of Nambol & Nambol Rivers at Yangoi Karong

*Th. Chao Mangitlal*  
*Shungchank*

*N. Toubi Raj*  
*[Signature]*

*[Signature]*

*H. Basanta Kumar*  
*Ch. Prayorayan S.R.*



Fig.10, Proposed site for reserve along the natural levee of YangoiMaril flowing into Logtak wetland after it confluent with YangoiMacha (Nambol River)

Perimeter: 6.53 Km

Area :35.2 acres/ 14.07 Pari

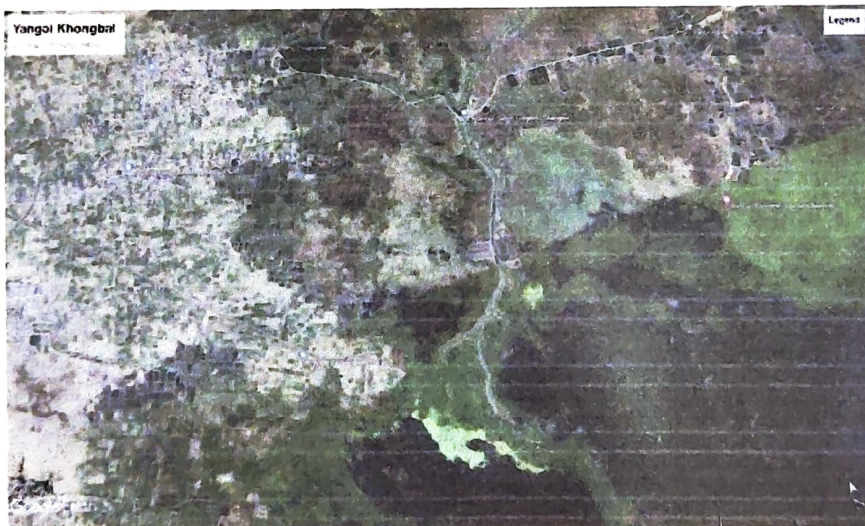


Fig. 11. Tangible land for pony reserve with white boundaries of polyline/polygon of GIS tools.

Fodder/forage both dry type A & wet B as mentioned above.

*Thi Chaa Mangjal*

*N-Tombi Qaj*

*Songshooki*

*[Signature]*

*Sia [Signature]*

*TH. Basanto [Signature]*

*Ch. Prayotrajou [Signature]*

4. Moirang Thoya Leikai (Thana)

Location 24 degree 29. Min. 40.7 Sec. N. 93 degree 47 min. 71.6 seconds Longitude.

Erimeter 6.1 Km

Area: 326 Acres/ 130.39 Pari



Fig.12, 13 Fishery farm Thana Leikai Moirang.



Fig. 14, Fodder & feeds Type B wetland grasses and weeds only.

Chaa Mangibol  
 Sangshambi

N. Toubi Day

Son Mynd

TH-Basant hr  
 Ch. Prinjorayan SB.

5. Kumbi Kangjeibung



Fig.15, 16 Kumbi Kanjeibung facing South and North.



Fig. 17, Satellite Image of Kumbi Kangjeibung existing. Courtesy: GOOGLE EARTH PRO.

Perimeter- 0.91 Km

Area: 9.71 acres/3.88 Pari

Grass Type Tingthou/Tingoi and Lotus plants

*Th. Khan Mangibul*  
*Sungshonk*

*N. Tombi Raj*

*[Signature]*

*TH-Basant kr.*  
*Ch. Priyoreyan Sib.*

6. Haotak Pat, Fishery farm.



Fig. 18 Space imagery of Haotak and area covered by Govt. Fishery Farm.



Fig. 19 & 20, Haotak Government Fishery farm as viewed from Haotak hillock looking towards the south.

Grasses type A and B abundant.

Perimeter 2.99 Km.

Area : 123 acres/ Pari 49.19

Land use Classification: Govt. landholding

*Th. Khair Mangilal*  
*Shangarhwar*

*N. Tombi Daj*  
*[Signature]*

*Singh* *[Signature]* *Th. Basa*  
*Ch. Prayoraya*

7. WAITHOU

The co-ordinate of survey site at Waithou-pat Fig. 3 with is 24° 40' 17 .1" North, Latitude, 93° 57' 33.1' East Longitude. Altitude from Mean Sea level is 778 +\_ 2 metres. The proposed area of wetland is marshy waterlogged which covers 5.91 square Km in perimeter length enclosing an area of 244 Acres/ 97.59 Pari (manipuri unit) by Geographical Information System (GIS).

As covered area was not fully define for traversing and it was not done.



Fig. 21 Waithou panoramic View from drone.



Fig. 22. Waithou



Fig. 23. Proposed area for reserve

*Th. Khoo Mangit  
Jungshohi*

*N. Tombi Raj*

*Sing*

*TH. Basant  
Ch. Priyanka Sd.*

8. Heiroklen.



Fig. 24 Heiroklen an inter-montane valley

Having Perimeter of 3.96 Km

Area enclosing 69.9 acres /27.95 Pari.

It is valley located between two parallel branches of Kamuching. About 3 kilometers running North of Tolongthel, Androkhunou within the undulating valley. The grasses that dominates is of dry piedmont type A as mentioned above.

9. Mangtrok: pastures and meadows

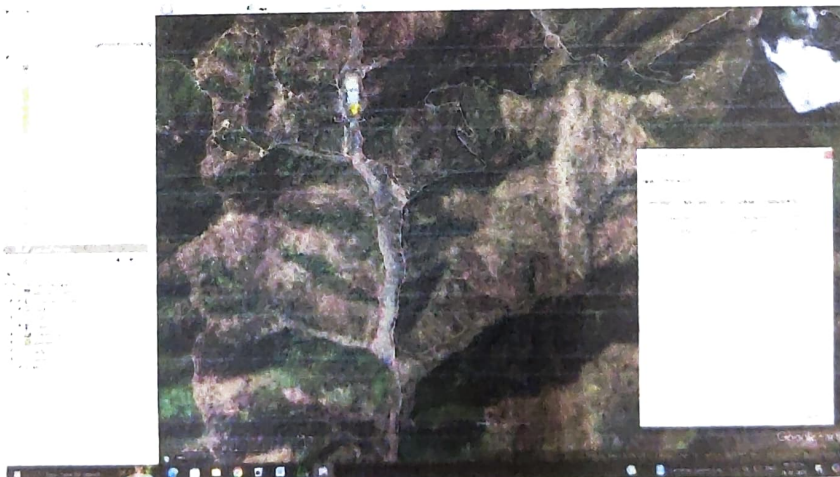


Fig. 25 Mangtrok is 5 Km from Tolongthel, Andro Khunou, an ideal pasture for grazing available with type A, hilly grasses and herbs.

*Th. Chaa Mangzilat  
Sungahomb*

*N. Tombi Day*

*Song M  
Th. Basant  
Ch. Priyaranjan Sita.*

Perimeter 3.82 Km

Area: 37.2 acre/14.87 pari

10. TENTHA KANGJEIBUNG

The existing polo ground of Tentha Village Fig. 4 while traversing with GPS as mentioned above starting from the westernmost geo-co-ordinate covering Fig. 5 station (1) 24° 35'09.3" North, Latitude 93° 59' 35.7" East, Longitude running south on the same latitudinal extent towards the Western periphery toward location station( 2) Reading 24°35'03.9" N, 93° 59'37.9" E.

The south eastern corner No (3) reads 24°35'05.1" N & 93°59'42.3"E.The last waypoint of the field under survey was at the corner in the traverse i.e., NE corner No./station (4) Reads 24° 35'09.8" N & 93° 59' 42.1". The average height of the ground above MSL is 764meter +. 3m. The perimeter Fig. 6, runs 0.81 km. in length at the periphery, covering an area of 9.24acres.



Fig 26.Tentha Vet. Office.

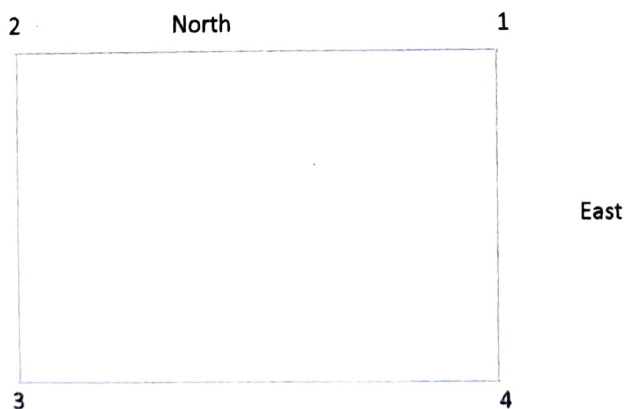


Fig 27. Survey plan point Pointpositioning( Absolute) of GPS survey.

*H. Khas Mangilal  
Sungakhambi*

*N. Toubi Raj*

*Sing Mphul  
TH-Basanth Kumar  
Ch. Priyaranjan Singh*

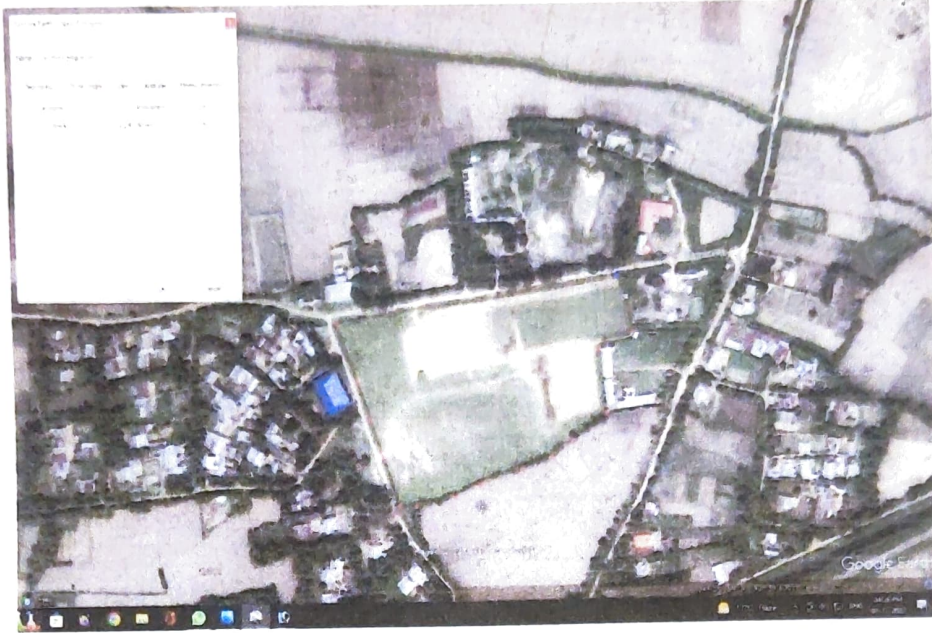


Fig. 28. Tentha Polo ground.

### 11. TEKCHAM

The existing polo ground of Tekcham while traversing with Etrex-30, GPS (global Positioning System) as mentioned above the four corner of the existing ground 1-4.

- (1) Coordinate  $24^{\circ} 33', 17.5''$  N &  $93^{\circ} 59', 58'3''$  E'
- (2) Coordinate  $24^{\circ} 33', 19.8''$  N &  $93^{\circ} 59', 58'4''$  E'
- (3) Coordinate  $24^{\circ} 33', 20'1''$  N &  $94^{\circ} 00' 09'4''$  E'
- (4) Coordinate  $24^{\circ} 33', 17.1''$  N &  $94^{\circ} 00' 08'7''$  E'

The average height of the ground above MSL is 777meter.

Perimeter runs 0.79 km. in length Fig 10 covering an area of 7.01 acres with Garmin GPS starting from point positioning coordinates 1 to 4 with readings above.

Mr. Khas Manjilal  
Sungshanki

N. Tombi Raj  
Sia

Sia

Mr. Basant Singh  
Ch. Prayoranjain Dnr.



Fig 31. Survey Team members & Local.(2022)



Fig 32. Survey team with members of Tekcham polo club. (2022)

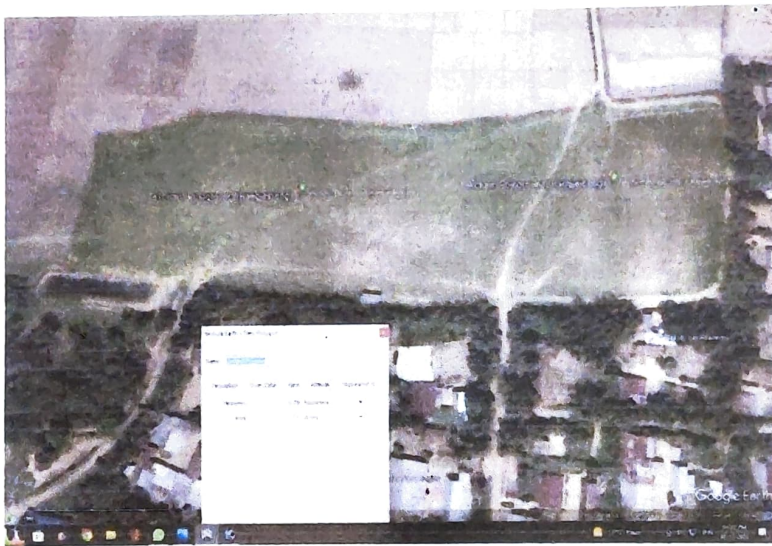


Fig. 33. Tekcham Polo ground.(2022) GIS polygon measurement of enclosed area.



Fig. 34. Tekcham Kangjeibung (2024)

*Th. Khaa Mangjal  
Sungshanki*

*N. Tombi Daj  
[Signature]*

*[Signature]*

*Th. Basant  
Ch. Wuyraijon DUB*

12. BUFFALO FARM (VET & Animal Husbandry) KEIRAK.

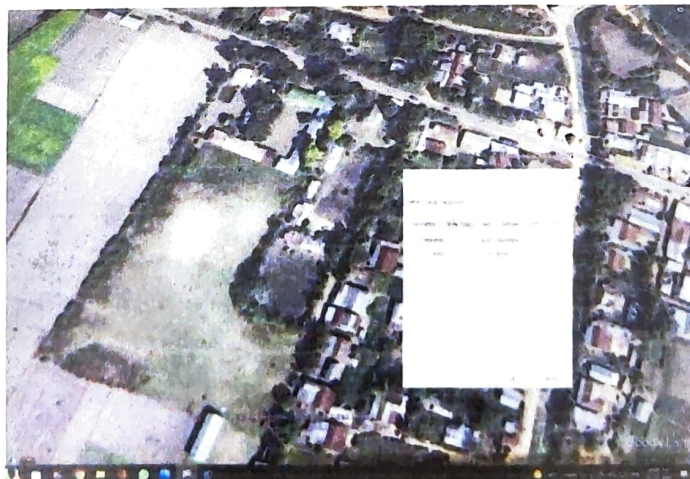


Fig. 35 Keirak Buffalo Farm.

The buffalo farm is in mix topography of hill slope and the wetland of Ikop pat. Co-ordinates. 24 degree 32 min. 19.43 seconds N Latitude, 93 degree 57 minutes 45.46 seconds east longitude. Having circumference with running length of 3.62 kilometres and covering an area of 65.99 Pari or 165 acres.

13. WABAGAI KEIRAK(ECHE CHAOBI MANAK)

The co-ordinate of survey site at Wabagai Keirak village is 24° 30' 41 .03" N, 93°57' 36.8" E. The proposed area Fig 11 to 12 covers 0.50 km. in perimeter and enclosing an area of 3.0acres by Geographical Information system (GIS) embedded with Google Earth professional 3D Map. As covered areas not fully define traversing was not done.



*i. Chan Mangilal  
Abangahombi*

*N. Toubi Raj  
[Signature]*

*[Signature] M. Basant  
Ch. Pringorayan SP*



Fig.(36-37)Wabagai –Keirak Polo Ground.

**14. HIYANGLAM (Northern Boundary of POLE STAR COLLEGE)**

The co-ordinate of survey site at **Hiyanglam Fig. 38** neighbouring Polestar College on the southern boundary covers an area of 0. 69 km. in perimeter in length and enclosing an area of 4.0 acres by Geographical Information System (GIS) embedded with Google Earth Professional 3D Map. The covered area was not fully define traversing was not done.



Fig. 38 Polestar College Wabagai-Hiyanglam.

*Chan Mangital  
Wabagai*

*N. Tombi Day*

*Sris Mnyal  
TH-Basant  
Ch. Priyorenan S.B.*

15. KHOIDUMPAT.

The proposed site see Fig. 36 was the natural levee of stream feeding into the wetland of Khoidumpat with limited dry grazing ground with a few raised isolated mounds here and there. This intended site may not be a suitable grazing habitat for the pony to survive in the reserve with possible problem of seasonal inundation during the precipitous monsoon seasons.

Lat<sup>n</sup> 24° 31' 18.5" N. Long<sup>n</sup> 93° 54' 50.21". Areas not specified being a marshy wetland.

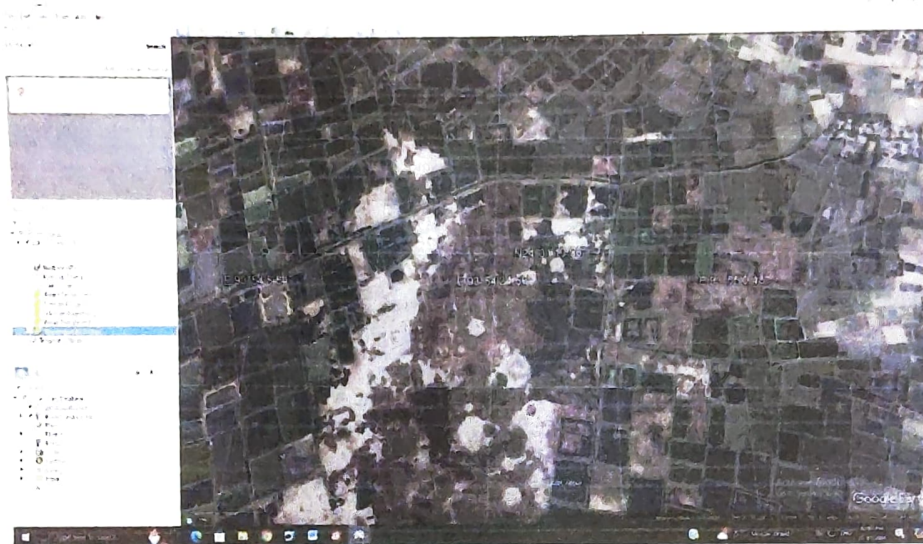


Fig 39. Proposed site, wetland of Khoidumpat.



Fig 40. Wetland setting of Khoidumpat. (2024)

*T. Chao Mangal  
Bangalore*

*N. Tombi*

*[Signature]*

*[Signature]*

*M. Basant  
Ch. Prakashan SSB*

## 16. JOYLOUKON (KHARUNGPAT)

The proposed area is marshy grassland the uncultivated barren area Covers 1.99 km in perimeter and an area of 59.6 acres/ 23.83 Pari while traversing with Garmin GPS etrex-30 as mentioned below. This site needs consideration for flooding events in the record of the past.

- (1) Coordinate  $24^{\circ} 32' 27.04''$  N.,  $93^{\circ} 54' 56.17''$  E.
- (2) Coordinate  $24^{\circ} 32' 25.97''$  N.,  $93^{\circ} 55' 08.91''$  E.
- (3) Coordinate  $24^{\circ} 32' 35.26''$  N.,  $93^{\circ} 55' 09.77''$  E.
- (4) Coordinate  $24^{\circ} 32' 42.87''$  N.,  $93^{\circ} 55' 14.23''$  E.
- (5) Coordinate  $24^{\circ} 32' 45.65''$  N.,  $93^{\circ} 55' 05.78''$  E.
- (6) Coordinate  $24^{\circ} 32' 43.40''$  N.,  $93^{\circ} 54' 55.46''$  E



Fig. 41. Joyloukon (Kharungpat). Panoramic view (Hiyanglam-Wabagai).



Fig. 42. Joyloukon (Hiyanglam) Aerial Sat. view with GIS measurement on polyline, polygon.

*Th. Khoo Mangilat*  
*Stungohombi*

*N. Tombi Qoj*

*AD*  
*True Copy*  
*in blue line*

*Siya Mjant*

*TH. Pasara f*  
*Ch. Pripkanyan Sid*

POL-201/1/2024-Vety-VETY & A.H-Part(1)  
GOVERNMENT OF MANIPUR  
SECRETARIAT:VETERINARY & A.H.DEPARTMENT

--  
Imphal, the 16<sup>th</sup> January, 2025.

To,

The Director,  
Vety &A.H Services  
Manipur.

Subject: Request for obtaining Administrative approval of the Govt. to the registration of the Manipuri Pony by the Department of Vety & A.H., Manipur in association with stakeholders.

Sir,

I am directed to refer to your letter No:1/Pony/Reg.-Vety-2024 dated 9<sup>th</sup> December 2024 on the above subject and the Government has approved the registration of the Manipur Pony by the Department of Vety. &A.H, Manipur in association with stakeholders.

Yours faithfully,

*Chalhang*  
16/01/25  
(Spna Chalhang)

Under Secretary(Vety & A.H)  
Government of Manipur

Copy to:-

1. The APS to Secretary, Vety & AH, Government of Manipur.
2. Guard file/order Book.

True Copy

*Spna Chalhang*

Reception No. : 676

Date : 19-09-24

Directorate of Vety. &amp; AH Services

Government of Manipur

No. ADMV-306/10/2022-Vety-VETY & A.H  
GOVERNMENT OF MANIPUR  
SECRETARIAT : VETERINARY & A.H DEPARTMENT

Imphal, the 19<sup>th</sup> September, 2024.

To

The Director,  
Vety. & A.H. Services,  
Manipur.

**Subject:** Proposal for establishment of a Pony/Horse Riding School in the State.

Sir,

I am directed to refer to your letter No.1/Pony/Assistance/2018-Vety(Pt.II) dated 30<sup>th</sup> November, 2022 on the above subject and to convey approval of the Government for the establishment of the Pony/Horse Riding School in the state.

2. Further, the Govt has concurred that the Planning & Development Authority (PDA), Manipur Engineering Division be the Work agency/Implementing Agency (IA) for the establishment/ construction of Pony/Horse Riding School in the State of Manipur.

3. Therefore, it is requested to kindly submit Detailed Project Report (DPR) for the establishment of a Pony/Horse Riding School in the State in consultation with the IA. The DPR shall also include the mode of functioning of the School, either it may be under the Dept or under PPP (Public Private Partnership).

This is issued with the approval of the competent Authority.

Yours faithfully,

(Ksh.Siddharth)  
Joint Secretary (Vety. & A.H)  
Government of Manipur

Copy to :

1. PPS to the Hon'ble Minster (Vety. & A. H.), Manipur.
2. PS to Commissioner (Education), Government of Manipur.
3. PS to Secretary, (Vety. & A. H.), Government of Manipur.
4. Director (Education-S/UHE), Manipur.
5. Guard File.



Volume No: 48 Issue: 128

IMPHAL TUESDAY, MAY 21, 2024

সৈন্যশাখা, কালনী ১৩ মি পানবা

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PAGE : 10

Price: ₹ 6.00

রাখলগী চিত্ৰাঙ্ক

শানা শিকনা খোম্বুনা  
মীনা শিকনা চিন্না

কে এন এফকী মথজা  
এফ আই আর লৈখংস্বে

লন্ফেলপাৎ তৌবগী লৈখোমদা পুখদুনা শগোল ৩০ শিখে

লৈখোমনা ফুমজিনখিবদগী লন্ফেলপাৎতা শজিক চাফম লৈরঞ্জে, লৈঙাক্কা পীখিবা একর ৩০গী লমদা শগোল ১০ ফানা লৈঞ্জে



লৈখোমদা পুখদুনা শগোল ৩০ শিখে  
লৈখোমনা ফুমজিনখিবদগী লন্ফেলপাৎতা শজিক চাফম লৈরঞ্জে, লৈঙাক্কা পীখিবা একর ৩০গী লমদা শগোল ১০ ফানা লৈঞ্জে

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কিলাত ত্ৰায়ং মিথগনি

কিলাত ত্ৰায়ং মিথগনি  
কিলাত ত্ৰায়ং মিথগনি

ম্যান্নারদা থোক্ৰিবা ইরাংদা পি দি একতা মতেং পাংই: আই এম

ম্যান্নারদা থোক্ৰিবা ইরাংদা পি দি একতা মতেং পাংই: আই এম  
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কুকিশিংগী খুৎতগী মৈরা পায়বী ৭৫ আৰ্মিনা কনখে

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